

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/ 275 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 12th January, 2021.

Sub:- **Casual leave, restricted holiday along with permission to leave station.**

Ref:- Your letter No. JHD.-1/2021/10/34 dtd. 04.01.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 12.01.2021 and casual leave on 18.01.2021 along with station leave permission, by your official car, at your own cost, from the evening of 11.01.2021 till the morning of 19.01.2021, has been granted. Further, Addl. District & Sessions Judge, Hailakandi and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 276 /A, dated 12.1.2021
Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pdas